

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 428
(To be answered on the 8th December 2022)**

NANDED DELHI FLIGHT

428. SHRI PRATAPRAO PATIL CHIKHLIKAR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government proposes to start direct flight services from Nanded to Delhi; and

(b) if so, the time by which the said service is likely to be started?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): After repeal of the Air Corporation Act in March 1994, the Indian domestic aviation market was deregulated. Consequently, airlines are free to induct capacity with any Aircraft type for selecting whatever markets and network they wish to service and operate across the country subject to compliance with the extant guidelines in this regard. Thus, it is up to the airlines to provide air services to specific places depending upon the traffic demand and their commercial viability, in compliance with the extant guidelines.

However, Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) on 21.10.2016 to stimulate regional air connectivity and making air travel affordable to the masses. UDAN is a market driven scheme. In case any airline submits the valid bid for Nanded-Delhi route in future rounds of bidding, the same shall be considered as per the provisions of the UDAN scheme document.
